

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.1351
TO BE ANSWERED ON MARCH 14, 2022
PROGRESS IN PROVIDING HOUSES UNDER PMAY

NO. 1351. SHRI NARHARI AMIN:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether Government is making progress towards achieving its target of providing houses for all, and, if so, the details thereof, and the State-wise number of the persons getting benefitted from the said scheme;
- (b) the measures being taken by Government to meet the target of providing houses for all;
- (c) the details of the Pradhan Mantri Awas Yojana (PMAY) and the various sub-schemes thereof; and
- (d) the details of the houses sanctioned, completed and occupied under the said scheme?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a): Yes, Sir. In pursuance of the Government's vision of "Housing for All", Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban households. States/ UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing. Total assessed demand of houses reported by States/ UTs under the scheme is 112.24 lakhs. Based on the project proposals submitted by the States/ UTs, 1,15,08,778 houses have been sanctioned across the country. State/ UT-wise details of number of houses sanctioned under PMAY-U are at Annexure.

(b): In order to achieve the vision of 'Housing for All', Ministry monitors progress of the Scheme through periodic review meetings, video-conferences and field visits. Ministry has advised States/ UTs to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline.

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(c): PMAY-U addresses affordable housing requirement in urban areas through four verticals: (i) Beneficiary-led individual house construction or enhancement (BLC) (ii) Affordable Housing in Partnership (AHP) (iii) Credit-Linked Subsidy Scheme (CLSS) and (iv) “In-Situ” Slum Redevelopment (ISSR).

Further, this Ministry has launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of PMAY-U to provide dignified living to urban migrants/poor near their workplace. This scheme is being implemented through two models i.e. Model-1: Utilizing existing Government funded vacant houses to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies, and Model-2: Construction, Operation & Maintenance of ARHCs by Public/Private Entities on their own available vacant land.

(d): Around 115.09 lakh houses have been sanctioned under PMAY-U; out of which, nearly 55.45 lakh have been completed/ delivered to beneficiaries and remaining are at various stages of construction/ grounding.

State/ UT-wise details of houses Sanctioned under PMAY-U

(As on 28.02.2022)

Sr. No.	States/ UTs	Number of Houses Sanctioned
1	A&N Island (UT)	603
2	Andhra Pradesh	20,44,345
3	Arunachal Pradesh	9,103
4	Assam	1,68,132
5	Bihar	3,65,333
6	Chandigarh (UT)	1,523
7	Chhattisgarh	3,09,914
8	UT of DNH & DD	8,543
9	Delhi (NCR)	26,646
10	Goa	3,537
11	Gujarat	8,97,338
12	Haryana	1,58,138
13	Himachal Pradesh	12,596
14	J&K (UT)	48,800
15	Jharkhand	2,35,240
16	Karnataka	6,89,046
17	Kerala	1,41,304
18	Ladakh (UT)	1,322
19	Lakshadweep (UT)	-
20	Madhya Pradesh	8,73,277
21	Maharashtra	13,94,064
22	Manipur	56,042
23	Meghalaya	5,174
24	Mizoram	39,997
25	Nagaland	32,331
26	Odisha	2,06,490
27	Puducherry (UT)	16,335
28	Punjab	1,14,301
29	Rajasthan	2,29,870
30	Sikkim	628
31	Tamil Nadu	7,24,993
32	Telangana	2,37,097
33	Tripura	91,800
34	Uttar Pradesh	17,40,796
35	Uttarakhand	62,911
36	West Bengal	5,61,209
Total		115,08,778